

**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI  
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 16.10.2026**

**BEFORE S/SHRI SAKTIJIT DEY (VP)  
SHRI GIRISH AGRAWAL, (AM)**

**COURT ROOM NO.02**

| SR | E.H.&<br>CONSO | ITA NO &<br>IT(SS)A | NAME OF THE ASSESSEE                                                    | D.O.H          | BEN<br>CH |
|----|----------------|---------------------|-------------------------------------------------------------------------|----------------|-----------|
| 1  | 415/M/2026     | 8631/M/2026         | DOLEX COMMERCIAL PVT LTD (CONSOLIDATION)                                | DOF 18.08.2026 | SMC       |
|    |                | 8494/M/2026         | SHYAM ALCOHOL AND CHEMICALS LTD                                         | DOF 11.08.2026 | G         |
|    |                | 8561/M/2026         | LUNKAD TEXTILES PVT LTD                                                 | DOF 14.08.2026 | A         |
|    |                | 8576/M/2026         | VICTORY SALES PVT LTD                                                   | DOF 14.08.2026 | F         |
|    |                | 8792/M/2026         | VIPUL VIDUR BHATT                                                       | DOF 24.08.2026 | F         |
| 2  | 460/M/2026     | 7993/M/2026         | STARWING DEVELOPERS PVT LTD (CONSOLIDATION)                             | 21.10.2026     | B         |
|    |                | 7992/M/2026         | STARWING DEVELOPERS PVT LTD                                             | 21.10.2026     | B         |
|    |                | 7994/M/2026         | STARWING DEVELOPERS PVT LTD                                             | 21.10.2026     | B         |
|    |                | 8123/M/2026         | MRS MAMTA SINGH                                                         | 21.10.2026     | B         |
|    |                | 8124/M/2026         | MRS MAMTA SINGH                                                         | 21.10.2026     | B         |
|    |                | 8658/M/2026         | STARWING DEVELOPERS PVT LTD                                             | DOF 18.08.2026 | G         |
|    |                | 8659/M/2026         | STARWING DEVELOPERS PVT LTD                                             | DOF 18.08.2026 | G         |
|    |                | 8660/M/2026         | STARWING DEVELOPERS PVT LTD                                             | DOF 18.08.2026 | G         |
|    |                | 8351/M/2026         | STARWING REAL ESTATE COMPANY                                            | 23.11.2026     | C         |
|    |                | 8350/M/2026         | STARWING REAL ESTATE COMPANY                                            | 21.10.2026     | F         |
|    |                | 8661/M/2026         | STARWING REAL ESTATE COMPANY                                            | DOF 18.08.2026 | G         |
|    |                | 8662/M/2026         | STARWING REAL ESTATE COMPANY                                            | DOF 18.08.2026 | G         |
|    |                | 8101/M/2026         | MR RAJEEV DUBE                                                          | 28.10.2026     | D         |
|    |                | 8102/M/2026         | MR RAJEEV DUBE                                                          | 28.10.2026     | D         |
|    |                | 8103/M/2026         | MR RAJEEV DUBE                                                          | 28.10.2026     | D         |
|    |                | 8375/M/2026         | MR RAJEEV DUBE                                                          | 04.11.2026     | D         |
|    |                | 8376/M/2026         | MR RAJEEV DUBE                                                          | 04.11.2026     | D         |
|    |                | 8125/M/2026         | MRS MAMTA SINGH                                                         | DOF 23.07.2026 | D         |
| 3  | 464/M/2026     | 6600/M/2026         | LEAP INDIA LIMITED (AS SUCCESSOR TI CHEP INDIA PVT LTD) (CONSOLIDATION) | 12.11.2026     | A         |
|    |                | 6601/M/2026         | LEAP INDIA LIMITED (AS SUCCESSOR TI CHEP INDIA PVT LTD)                 | 12.11.2026     | A         |
|    |                | 6373/M/2026         | CHEP INDIA PVT LTD                                                      | 12.11.2026     | C         |
| 4  | 465/M/2026     | 3599/M/2026         | RESEARCH MEASUREMENT AND INSIGHTS PVT LTD (TRANSFER OF BENCH)           | 19.11.2026     | D         |
| 5  | 466/M/2026     | 6351/M/2026         | PRAGATI AROMA OIL DISTILLER PVT LTD (CONSOLIDATION)                     | 04.11.2026     | C         |
|    |                | 6352/M/2026         | PRAGATI AROMA OIL DISTILLER PVT LTD                                     | 04.11.2026     | C         |
|    |                | 6614/M/2026         | PRAGATI AROMA OIL DISTILLER PVT LTD                                     | 04.11.2026     | C         |
|    |                | 6642/M/2026         | PRAGATI AROMA OIL DISTILLER PVT LTD                                     | 31.12.2026     | D         |

|    |            |             |                                                                                                                 |            |     |
|----|------------|-------------|-----------------------------------------------------------------------------------------------------------------|------------|-----|
| 6  | 468/M/2026 | 515/M/2016  | NUCOR REBAR FABRICATION DETAILING AND ESTIMATING SERVICES PVT LTD (TRANSFER OF BENCH)                           | 03.11.2026 | J   |
| 7  | 469/M/2026 | 8320/M/2026 | GOPAL NATHMAL AGRAWAL (CONSOLIDATION) (BENCH ORDER)                                                             | 19.10.2026 | G   |
|    |            | 7437/M/2026 | GOPAL NATHMAL AGRAWAL                                                                                           | 19.10.2026 | SMC |
| 8  | 470/M/2026 | 8311/M/2026 | ULTRAMARINE & PIGMENTS LTD (TRANSFER OF BENCH) (BENCH ORDER)                                                    | 16.11.2026 | F   |
|    |            | 8312/M/2026 | ULTRAMARINE & PIGMENTS LTD                                                                                      | 16.11.2026 | F   |
|    |            | 8313/M/2026 | ULTRAMARINE & PIGMENTS LTD                                                                                      | 16.11.2026 | F   |
|    |            | 8283/M/2026 | ULTRAMARINE & PIGMENTS LTD                                                                                      | 16.11.2026 | F   |
| 9  | 471/M/2026 | 6839/M/2026 | ESSAR BULK TERMINAL (SALAYA) LIMITED (TRANSFER OF BENCH) (BENCH ORDER)                                          | 12.11.2026 | E   |
|    |            | 6824/M/2026 | ESSAR BULK TERMINAL (SALAYA) LIMITED                                                                            | 12.11.2026 | E   |
| 10 | 472/M/2026 | 4143/M/2026 | M/S CHIRANJILAL BRIJLAL (CONSOLIDATION)                                                                         | 23.11.2026 | C   |
|    |            | 5223/M/2026 | M/S CHIRANJILAL BRIJLAL                                                                                         | 29.04.2026 | C   |
| 11 | 473/M/2026 | 7529/M/2026 | PRABHAT GRAMIN BIGARSHETI SAHAKARI PATSANSTHA MARYADIT TADWADI (TRANSFER OF BENCH)                              | 16.10.2026 | H   |
| 12 | 474/M/2026 | 8620/M/2026 | NOP PROPERTIES PRIVATE LIMITED (CONSOLIDATION)                                                                  | 05.11.2026 | B   |
|    |            | 8621/M/2026 | NOP PROPERTIES PRIVATE LIMITED                                                                                  | 23.11.2026 | J   |
|    |            | 8622/M/2026 | NOP PROPERTIES PRIVATE LIMITED                                                                                  | 23.11.2026 | J   |
|    |            | 8623/M/2026 | NOP PROPERTIES PRIVATE LIMITED                                                                                  | 27.10.2026 | SMC |
|    |            | 8624/M/2026 | NOP PROPERTIES PRIVATE LIMITED                                                                                  | 27.10.2026 | SMC |
| 13 | 475/M/2026 | 7376/M/2010 | SOCIETE GENERALE SECURITIES INDIA PVT LTD (FORMERLY KNOWN AS S.G. ASIA HOLDINGS (INDIA) PVT LTD (EARLY HEARING) | 10.11.2026 | H   |
|    |            | 4291/M/2011 | SOCIETE GENERALE SECURITIES INDIA PVT LTD (FORMERLY KNOWN AS S.G. ASIA HOLDINGS (INDIA) PVT LTD                 | 10.11.2026 | H   |
|    |            | 7102/M/2012 | SOCIETE GENERALE SECURITIES INDIA PVT LTD (FORMERLY KNOWN AS S.G. ASIA HOLDINGS (INDIA) PVT                     | 10.11.2026 | H   |
| 14 | 477/M/2026 | 5428/M/2026 | NIYANTA BUILDCON LLP (CONSOLIDATION)                                                                            | 22.10.2026 | B   |
|    |            | 5429/M/2026 | NIYANTA BUILDCON LLP                                                                                            | 22.10.2026 | B   |
|    |            | 5430/M/2026 | NIYANTA BUILDCON LLP                                                                                            | 23.11.2026 | K   |
|    |            | 5431/M/2026 | NIYANTA BUILDCON LLP                                                                                            | 22.10.2026 | B   |
|    |            | 5432/M/2026 | NIYANTA BUILDCON LLP                                                                                            | 23.11.2026 | K   |
|    |            | 5228/M/2026 | NIYANTA BUILDCON LLP                                                                                            | 22.10.2026 | B   |
|    |            | 5230/M/2026 | NIYANTA BUILDCON LLP                                                                                            | 22.10.2026 | B   |
|    |            | 5257/M/2026 | NIYANTA BUILDCON LLP                                                                                            | 22.10.2026 | B   |

*Jush*  
 ASSISTANT REGISTRAR